

Annexure-7

Name of the corporate debtor: **MPG REALTY PRIVATE LIMITED**Date of commencement of CIRP: **18/12/2025**List of creditors as on: **08/08/2026****List of Operational Creditors (Government Dues)****(Amt in Rs.)**

Sl.No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	DCIT, Circle-75(1), Delhi (Income Tax Act)	Centre	21/01/2026	16,518,956.00	8,515,452.00	TDS Defaults	No	-	-	-	-	8,003,504.00	
2	EPFO, Noida	State	12/02/2026	87,530.00	30,952.00	Interest and damages	No	-	56,578.00	-	-	-	
3	EPFO, Delhi	State	19/01/2026	144,009.00	48,177.00	Interest and damages	No	-	95,832.00	-	-	-	
	Total			16,750,495.00	8,594,581.00				152,410.00		-	8,003,504.00	